

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**RAJYA SABHA**  
**STARRED QUESTION NO. 273**  
TO BE ANSWERED ON 20/12/2024

**IMPLEMENTATION OF MGNREGA IN ODISHA**

\*273 SHRI MUZIBULLA KHAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total number of beneficiaries under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in Odisha during the last three years;
- (b) the funds released and utilized under the scheme in Odisha during the same period; and
- (c) whether Government has identified any challenges in the implementation of MGNREGA in Odisha and the steps taken to address them?

**ANSWER**  
MINISTER OF RURAL DEVELOPMENT  
(SHRI SHIVRAJ SINGH CHOUHAN)

(a) to (c): A Statement is laid on the Table of the House.

**STATEMENT REFERRED TO IN REPLY TO PARTS (A) TO (C) OF RAJYA SABHA  
STARRED QUESTION NO. 273 FOR 20.12.2024**

(a): Details of the number of households who availed employment under the Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) in Odisha during the last three financial years are given below:

Details of the number of households who availed employment under the Mahatma Gandhi NREGS in Odisha during the last three financial years	
Financial Year	Number of households availed employment (in lakh)
2021-22	34.75
2022-23	33.38
2023-24	32.71

(As per NREGASoft)

(b): Details of funds released to State of Odisha and expenditure incurred (including State share) by the State under Mahatma Gandhi NREGS during the last three financial years are given below:

Details of funds released to State of Odisha and expenditure incurred (including State share) by the State under Mahatma Gandhi NREGS during the last three financial years (Rs. in crore)		
Financial Year	Fund released to State	Expenditure incurred by the State (including State share)
2021-22	5680.15	5872.33
2022-23	4638.36	5535.55
2023-24	4891.89	5432.53

(c): Mahatma Gandhi NREGS is a demand-driven wage employment Scheme. The implementation responsibility of the scheme is vested with the Government of States/UTs. The Ministry has a comprehensive system of monitoring and review mechanisms for Mahatma Gandhi NREGS. The Ministry regularly reviews the performance of the implementation of the scheme in States/UTs through various means viz., Mid-Term Review, Labour Budget meetings, Labour Budget revision meetings, and programme review meetings. National Level Monitors, Common Review Missions, and officials from the Ministry visit States/UTs at regular intervals to assess the scheme's implementation. Further, Social Audit and Ombudsperson mechanism have also been set up to redress the grievances and ensure implementation of the Scheme as per the provision of the Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005.

Details of person-days generated and the number of works completed in Odisha under Mahatma Gandhi NREGS, during the last three financial years 2021-22 to the current financial year 2024-25 (as on 16.12.2024) are given below:

Financial Year	2021-22	2022-23	2023-24	2024-25
Persondays generated [In Lakhs]	1935.26	1800.57	1761.73	761.79
Number of completed works[In Lakhs]	4.04	4.49	3.16	5.34

(As per NREGASoft)

The implementation of the Mahatma Gandhi NREGS in Odisha is progressing without significant challenges, as shown by the substantial person-days generated and work completed in the past three financial years.

The Central Government has initiated several measures to enhance the implementation of the Mahatma Gandhi NREGS in rural areas of the county including Odisha. To generate awareness about the provisions of the Scheme and to provide adequate employment opportunities to rural households under Mahatma Gandhi NREGS, all States/UTs have been requested to (i) initiate appropriate Information Education and Communication (IEC) campaigns including wall paintings for the wide dissemination of the provisions of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (ii) expand scope and coverage of demand registration system to ensure that demand for work under Mahatma Gandhi NREGA does not go unregistered, (iii) prepare plans in a participatory mode and approve them in the Gram Sabha. (iv) Organization of 'Rozgar Diwas'.

\*\*\*\*\*